

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-42-2020**

Ramjan Mujavar

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri D. Dhond and Shri Swapnil Nasolkar, Advocate for the Petitioner.
Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th September 2020****P.C. :**

By consent, post the matter on 10.09.2020.

DAMA SESHADRI NAIDU, J.

NH